NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 235 (ND)/2017

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY:

M/s Rich Estate Pvt. Ltd. Vs. The Registrar of

Companies

SECTION OF THE COMPANIES ACT: 252(3)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rakesh Kumar

ORDER

Vide order dated 4.10.2017, time was prayed for on behalf of the ROC for filing reply. No reply has been filed till date.

Court Notice be issued to the ROC, returnable on 10th November, 2017.

(Ina Malhotra)

Member (J)